

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

R.A. No. 90/2000
in
O.A. No. 538/1999

New Delhi this the 6th April 2000

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SHRI KULDIP SINGH, MEMBER (J)

1. Union of India
through the General Manager,
Baroda House,
New Delhi.
2. Divisional Railway Manager,
Western Railway,
Kota Division, Kota Junction (Rajasthan),
3. Sr. Divisional Electrical Engineer
Electric Loco Shed, Tughlakabad,
New Delhi.

Review Applicant

Versus

Shri Sunil Prashar
S/o Shri Jagdish Prasad Sharma,
Electrical Chargeeman/Jr. Engineer,
Train lighting, Western Railway,
New Delhi.

R/o T-90/B Loco Colony (MG),
Kishan Ganj,
Delhi.

O R D E R (By Circulation)

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Perused the Review Application.

2. None of the grounds contained therein bring it within the scope and ambit of Section 22(3)(f) AT Act read with Order 47 Rule 1 CPC under which alone decision/order of the Tribunal can be reviewed.
3. The Review Application is rejected.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman (A)

Mittal